

>

Title: Need to accord permission for construction of the Post Office building at the allocated land in Chitlapakkam Second main Road, Chennai, Tamil Nadu.

SHRI C. RAJENDRAN (CHENNAI SOUTH): P o s t O f f i c e s i n I n d I n e p e n d e n c e m o v e m e n t, h a v e r been serving the public both in urban and rural areas very well. But they appear to have lost the race with the emergence of banking sector and the technological development. But now-a-days with many new innovative postal schemes with higher interest rates, and also the thrust given by the Ministry, the post offices are striving hard to get its prime place and a new look. This has resulted in modernization and renovation of many post offices.

The Chitlapakkam Post Office, in Chennai, Tamil Nadu is functioning from old Town Panchayat Building, on rent. Nearly 40 years ago, the Department had allocated land at Chitlapakkam Second Main Road, to construct this Post Office. Presently, the land is lying unused, whereas the existing Post Office is being run from the old and small Town Panchayat Building. Since the area is fully developed now, people require better postal services with modern facilities. If sanction is given to construct this Post Office on this land, the people would be greatly benefitted and the Department will also have its own bigger building with modern facilities.

I request the Hon'ble Minister of Communications and Information Technology to kindly give the necessary permission for construction of the Post Office Building at Chitlapakkam Second Main Road immediately.